

**COURT-II**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(Appellate Jurisdiction)**

**APPEAL NO. 96 OF 2015**

**Dated: 10<sup>th</sup> July, 2019**

**In the matter of:**

**Kerala State Electricity Board Ltd.**

**.... Appellant(s)**

**Versus**

**Kerala State Electricity Regulatory Commission**

**.... Respondent(s)**

**ORDER**

Due to vacancy of the Judicial Member, the Bench did not assemble today. The matter is posted on 14.08.2019.

**PS/Court Master**

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